GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:341 ANSWERED ON:07.07.2004 CORRUPTION IN PURCHASE OF COMPUTERS Vijay Krishna Shri

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

to the answer given to USQ No. 6 dated December 2, 2003 regarding corruption in purchase of computers and state:

- (a) whether the information has since been collected and compiled;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor and the time by which the same is likely to be collected; and
- (d) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTRY AFFAIRS.(SHRI SURESH PACHOURI)

(a) to (d): The information will be laid on the Table of the House.